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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00117/2019

Thursday, this the 28th day of February, 2019

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

K.Gopi, aged 66 years, S/o.Kuttan
(Ex.Refrigeration Engineer, National Institute of
Fisheries Post Harvest Technology and Training
Kochi-682 016), residing at Apartment No.14J
Tower No.2, DD Platinum Planet
Pullepady – Thammanam Road
Kaloor, Kochi – 682 017

..... **Applicant**

(By Advocate – Mr.M.R.Gopalakrishnan Nair)

V e r s u s

1. Union of India, represented by the Secretary
to the Government of India
Ministry of Agriculture, Department of
Animal Husbandry and Dairying
Krishi Bhavan, New Delhi – 110 001
2. The Secretary
Ministry of Personnel, Public Grievances and Pension
Department of Personnel and Training, New Delhi
3. The Director, National Institute of
Fisheries Post Harvest Technology and Training
Kochi – 682 016

..... **Respondents**

(By Advocate – Mr.Rathish.H,ACGSC)

This Original Application having been heard on 28.2.2019, the Tribunal on the same day delivered the following:

O R D E R

Per: Mr.E.K.Bharat Bhushan, Administrative Member

The grievance of the applicant is that he is being denied the same

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consideration as was granted to one Mr.Satheesh Babu as per Annexure A-6 judgment of the Hon'ble High Court in OP(CAT) 3600/2011. In violation of the terms of the order in the judgment referred to, he has been granted ACP from 18.1.2003 instead of 30.1.2007 it is alleged. It is submitted by learned counsel for the applicant that the applicant has filed a representation before the first respondent, copy of which is available at Annexure A-4. We feel that the Original Application can be disposed of at this stage by directing respondent no.1 to consider and pass orders on this representation as per law. This shall be done within 45 days of receipt of a copy of this order.

2. The Original Application is disposed of as above. No costs.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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List of Annexures

Annexure A1 - True copy of the order dated 22.1.2010 in O.A No.142/2009

Annexure A2 - The true copy of the judgment dated 28.12.2016 in W.P(C) No.16496/2010

Annexure A3 - The true copy of the order No.34/2017 (No.A1/1-2/2007) dated 28.11.2017

Annexure A4 - The true copy of the representation dated 2.3.2018

Annexure A5 - The true copy of the order dated 16.6.2011 in O.A 364/2009

Annexure A6 - The true copy of the judgment dated 13.7.2017 in O.P(CAT) No.3600/2011

Annexure A7 - The true copy of the order dated 13.4.2011

Annexure A8 - True copy of the Office Order F.No.3-1/2005-E.I.Dated 30.1.2019.

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